

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ADMLS/36338/2026 ADMLS/4/2026	BOILERMAN LIMITED VS MT UNITY (IMO NO 9388792)	SOUMYA RANJAN MOHANTY VS	// () //
2	D-BLAPL/23244/2026 BLAPL/8039/2026	SOURAV TIWARI @ SAURAV TIWARY VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHAJURIPADA /60 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000084/2026
3	D-BLAPL/23245/2026 BLAPL/8040/2026	DILLIP KUMAR GOUND @ DILLIP VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /354 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000114/2026
4	D-BLAPL/23246/2026 BLAPL/8041/2026	SURESH SINGH VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHAJURIPADA /60 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000084/2026
5	D-BLAPL/23325/2026 BLAPL/8042/2026	BIMAL KUMAR BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	DHAULI PS /67 /2026 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR TR/0000246/2026
6	D-BLAPL/23328/2026 BLAPL/8043/2026	DURJAY PATRA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	KAMARDA /152 /2026 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000508/2026
7	D-BLAPL/23421/2026 BLAPL/8044/2026	MOHAMMAD IMRAN @ MD. IMRAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MANCHESWAR P.S. /331 /2026 A.D.J.,BHUBANESWAR(Khordha) TR/0000336/2026
8	D-BLAPL/20650/2026 BLAPL/8045/2026	DEBASISH BARAL @ LAMBU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /490 /2026 SPECIAL JUDGE,BHUBANESWAR(Khordha) TR/0000430/2026
9	D-BLAPL/21016/2026 BLAPL/8046/2026	DAKA @ ANIL KUMAR SUNDARAY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDAPUR /111 /2023 J.M.F.C.,RANPUR(Nayagarh) GR/0000279/2023
10	D-BLAPL/23423/2026 BLAPL/8047/2026	MANAS RANJAN MISHRA VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH SADAR /268 /2023 A.D.J.,SUNDARGARH(Sundargarh) ST/0000124/2024
11	D-BLAPL/23439/2026 BLAPL/8048/2026	BHAGABAN GOUD VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /104 /2026 J.M.F.C.,MADANPUR-RAMPUR(Kalahandi) CT/0000217/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/22672/2026 BLAPL/8049/2026	CHAKRADHAR NAIK VS STATE OF ODISHA	GOREKHANATH DAS VS	BARKOTE /515 /2025 J.M.F.C., BARKOTE(Debagarh) CT/0000504/2025
13	D-BLAPL/23462/2026 BLAPL/8050/2026	PADMA CHARAN DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	BOLAGARH P.S. /164 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000075/2026
14	D-BLAPL/23492/2026 BLAPL/8051/2026	DEEPAK KUMAR SAHOO @ DEEPAK SAHOO VS STATE OF ODISHA	SATYABRATA DASH VS	DHARMASALA /267 /2026 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001189/2026
15	D-BLAPL/23428/2026 BLAPL/8052/2026	TANGU @ SUMANTA DALEI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BANKI /351 /2026 CIVIL JUDGE (JD)-JMFC, DAMPARA(Cuttack) GR/0000137/2026
16	D-BLAPL/19988/2026 BLAPL/8053/2026	CHANDRA @ BAICHANDRA SUNA VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BINIKA /139 /2025 A.D.J.,SONEPUR(Sonepur) SC/0000062/2025
17	D-BLAPL/22034/2026 BLAPL/8054/2026	BHARATI PRADHAN VS STATE OF ODISHA(VIG.)	BIBHUTI RANJAN MOHANTY VS	VIGILANCE PS (BERHAMPUR) /4 /2026 SPECIAL JUDGE (VIG),BERHAMPUR(Ga)) GR/0000004/2026
18	D-BLAPL/23496/2026 BLAPL/8055/2026	SUREJ DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARI RAMCHANDRAPUR /226 /2026 J.M.F.C.,BARIPAL(Jajapur) CT/0000215/2026
19	D-BLAPL/22419/2026 BLAPL/8056/2026	JUDHISTIR BARIK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	KHARIAR /505 /2022 ADDL. DIST. AND SESSIONS JUDGE,KHURDA ST/0000057/2023
20	D-BLAPL/23432/2026 BLAPL/8057/2026	SANJAYA SAHU VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /195 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar) CT/0000164/2026
21	D-BLAPL/22985/2026 BLAPL/8058/2026	SANKAR DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIRPORT /188 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0001221/2024
22	D-BLAPL/23242/2026 BLAPL/8059/2026	RATAN PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	BAUNISUNI /152 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000090/2024
23	D-BLAPL/22624/2026	SEIKH FIROZ @ SONU	SURENDRA MOHANTY	BAREIPALI /195 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

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	BLAPL/8060/2026	VS STATE OF ODISHA	VS	PRESIDING OFFICER, OPID COURT, SAMBALPUR TR/0000138/2025
24	D-BLAPL/23497/2026 BLAPL/8061/2026	LAXMAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARI RAMCHANDRAPUR /226 /2026 J.M.F.C., BARIPAL (Jajapur) CT/0000215/2026
25	D-BLAPL/22987/2026 BLAPL/8062/2026	ANANTA KANDI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /116 /2026 SPECIAL JUDGE (NDPS), KHURDA (Khor TR/0000043/2026
26	D-BLAPL/23061/2026 BLAPL/8063/2026	PANDAB BHUTIA VS STATE OF ODISHA	BIKASH KARNA VS	BANARAPAL /408 /2026 CIVIL JUDGE (J.D.)-CUM-JMFC, BANAR GR/0000832/2026
27	D-BLAPL/21464/2026 BLAPL/8064/2026	MAHENDRA RANSINGH VS STATE OF ODISHA	SITAKANTA HOTA VS	RANPUR /54 /2026 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000027/2026
28	D-BLAPL/23124/2026 BLAPL/8065/2026	KARNEL LIMA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BAIDYANATHPUR /41 /2025 A.D.J. CUM SPECIAL JUDGE, BERHAMP Spl/0000007/2025
29	D-BLAPL/23457/2026 BLAPL/8066/2026	JAGMOHAN KUMBHAR VS STATE OF ODISHA	ASHIS KUMAR PADHEE VS	BOLANGIR TOWN /307 /2026 S.D.J.M.-CIVIL JUDGE (JD), BOLANGIR (E GR/0000921/2026
30	D-BLAPL/23459/2026 BLAPL/8067/2026	SIDHANTA NAYAK VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	BHANJANAGAR /474 /2026 SPECIAL JUDGE, BHANJANAGAR (Ganja Spl/0000019/2026
31	D-BLAPL/23440/2026 BLAPL/8068/2026	CHINTU @ SONU @ JUDHISTIR BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /156 /2026 J.M.F.C., MADANPUR-RAMPUR (Kalahand CT/0000297/2026
32	D-BLAPL/23460/2026 BLAPL/8069/2026	RAKESH PRADHAN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	BOLAGARH P.S. /164 /2026 SPECIAL JUDGE (NDPS), KHURDA (Khor TR/0000075/2026
33	D-BLAPL/23251/2026 BLAPL/8070/2026	BUTHI @ SANJIB SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	TARBHA /60 /2026 CIVIL JUDGE (J.D.)-CUM-J.M.F.C., TARA GR/0000070/2026
34	D-BLAPL/23498/2026 BLAPL/8071/2026	PANDA @ AJIT KUMAR BHUYAN VS	AMULYA RATNA PANDA VS	PURUSHOTTAMPUR /359 /2026 J.M.F.C-CUM-ADDL.CIVIL JUDGE (JD), PU

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

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35	D-BLAPL/23343/2026 BLAPL/8072/2026	STATE OF ODISHA GAURAB BARIK @ BULU @ BHALU VS	KULDEEP MOHANTY VS	GR/0000355/2026 CYBER CRIME AND E.O, BALASORE /49 S.D.J.M.,BALASORE(Baleshwar) CT/0000914/2025
36	D-BLAPL/23451/2026 BLAPL/8073/2026	STATE OF ODISHA SAKARA MARANDI VS	BIBEKANANDA MAHAPATRA VS	KALIAPANI /114 /2024 A.D.J.,JAJPUR ROAD(Jajapur) ST/0000022/2025
37	D-BLAPL/23447/2026 BLAPL/8074/2026	STATE OF ODISHA PRADIP KUMAR PATRA @ PRADIP PATRA VS	BIBEKANANDA MAHAPATRA VS	BAHALDA /102 /2026 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000800/2026
38	D-BLAPL/23450/2026 BLAPL/8075/2026	STATE OF ODISHA PAPI @ SURESH PATRA VS	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /1 /2026 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000001/2026
39	D-BLAPL/23487/2026 BLAPL/8076/2026	STATE OF ODISHA ANJAN KUMAR NAYAK VS	BHABANI SHANKAR DASPARIDA VS	DASPALLA /108 /2026 SPECIAL JUDGE (POCSO), NAYAGARH Spl/0000035/2026
40	D-BLAPL/23443/2026 BLAPL/8077/2026	STATE OF ODISHA SAMBARU TATI @ PARA @ SAMARU KATI VS	JULU KHANSAMA VS	MATHILI /66 /2017 SPECIAL JUDGE,MALKANGIRI(Malkang CT/0000128/2017
41	D-BLAPL/23504/2026 BLAPL/8078/2026	STATE OF ODISHA SONU @ ABINASH BARIK VS	SITIKANT MISHRA VS	KENDRAPARA SADAR /309 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001191/2026
42	D-BLAPL/23512/2026 BLAPL/8079/2026	STATE OF ODISHA BIBHUTI NAYAK VS	LAMBODOR ACHARI VS	// SPECIAL JUDGE,BHANJANAGAR(Ganjar 2(A)CC/0000027/2025
43	D-BLAPL/23628/2026 BLAPL/8080/2026	STATE OF ODISHA SURESH PADHAN VS	ASUTOSH TRIPATHY VS	//0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug 2(B)CC/0000012/2026
44	D-BLAPL/23639/2026 BLAPL/8081/2026	STATE OF ODISHA KISHAN @ KISSAN KUMAR NAYAK @ DANIEL VS	MANAS KUMAR CHAND VS	SPECIAL CRIME UNIT /5 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000175/2026
45	D-BLAPL/23453/2026 BLAPL/8082/2026	STATE OF ODISHA ALEKHA SAHU @ ALEKHA CHANDRA SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BAGDIA /77 /2025 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000478/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

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46	D-BLAPL/23361/2026 BLAPL/8083/2026	SAMANTA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KOTOAGARH /14 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000053/2026
47	D-BLAPL/21580/2026 BLAPL/8084/2026	ROHIT PATEL @ ROHITA PATEL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SINDHIKELA PS /1 /2024 SPECIAL JUDGE (POCSO), BALANGIR(Balangir) Spl/0000003/2024
48	D-BLAPL/22514/2026 BLAPL/8085/2026	GANESH NATH VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// SPECIAL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/0000017/2026
49	D-BLAPL/23032/2026 BLAPL/8086/2026	SUKADEB @ SUKADEV MUDULI @ SUKDEV MUDULI VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /57 /2026 A.D.J.,UMERKOTE(Nabarangapur) CT/0000031/2026
50	D-BLAPL/22625/2026 BLAPL/8087/2026	LOKESH DHANGADAMAJHI @ CHANDAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA TOWN /232 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0000511/2026
51	D-BLAPL/23332/2026 BLAPL/8088/2026	SAROJ GOUD @ GOND VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KINJIRKELA /92 /2026 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000477/2026
52	D-BLAPL/23335/2026 BLAPL/8089/2026	AFSANA @ APSANA KHATUN @ MONIM KHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHHENDIPADA /342 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000037/2026
53	D-BLAPL/23621/2026 BLAPL/8090/2026	JITENDRA SANDHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /156 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000096/2025
54	D-BLAPL/23364/2026 BLAPL/8091/2026	DEEPAK GOUDA VS STATE OF ODISHA	KARUNAKAR DAS VS	PATTAPUR (ASKA) /224 /2025 PRESIDING OFFICER,O.P.I.D. COURT,BERHAMPUR ST/0000255/2025
55	D-CMAPL/33739/2026 CMAPL/111/2026	SUBASINI BINDHANI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //
56	D-CMP/34865/2026 CMP/1310/2026	PRAKASH KUMAR BISWAL @ PRAKASH BISWAL VS DAMBARUDHAR BISWAL	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE(JR. DIVIN.),JATNI(Khordha) CS/0000025/2024
57	D-CMP/35397/2026	RUKMANI MALIK	NITYANANDA BEHURIA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/1311/2026	VS SULOCHANA DEI	VS	A.D.J.,SALIPUR(Cuttack) Fao/0000003/2026
58	D-CMP/35584/2026 CMP/1312/2026	MOHAMMAD SHAKIL @ MD. SHAKIL SABRI @ MD. SHAKIL AHMED VS MOHAMMAD KAMRUDDIN	SK. ZAFARULLA VS	// DISTRICT & SESSIONS JUDGE,SUNDER RFA/0000047/2024
59	D-CMP/35757/2026 CMP/1313/2026	SURENDRA KUMAR DAS VS M/S SAI KRUPA REAL ESTATE PVT.LTD, BIHAR	AVIJIT PAL VS	// SR CIVIL JUDGE (COMMERCIAL COURT) Arbp/0000029/2025
60	D-CMP/36011/2026 CMP/1314/2026	LOKNATH SAH VS DIPAK KUMAR PANDA	BYOMOKESH SAHOO VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) IA/0000046/2026
61	D-CMP/35937/2026 CMP/1315/2026	JITENDRA BISWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// SR CIVIL JUDGE (COMMERCIAL COURT) EXECUTION CASE/0000167/2024
62	D-CONTC/34174/2026 CONTC/5137/2026	NIROD KUMAR SETHY VS SHUBHA SARMA, IAS	HARIPAD MOHANTY VS	// 0 //
63	D-CONTC/34350/2026 CONTC/5138/2026	BISHNU SAHU VS PRANITA DASH, SUB COLLECTOR, BALIGUDA	SONITA BISWAL VS	// 0 //
64	D-CONTC/34696/2026 CONTC/5139/2026	SUDARSAN BEHERA VS USHA PADHEE, IAS	SANJEEV KUMAR SWAIN VS	// 0 //
65	D-CONTC/35548/2026 CONTC/5140/2026	BIBHU PRASAD MOHANTY VS BHASKAR JYOTI SARMA, ADDITIONAL CHIEF SECY.,FOREST AND ENVIRONMENT DEPT, ODISHA	ADV. VS	// 0 //
66	D-CONTC/35551/2026 CONTC/5141/2026	JNANA RANJAN MOHANTY VS BHASKAR JYOTI SARMA, ADDITIONAL CHIEF SECY.,FOREST AND ENVIRONMENT DEPT, ODISHA	ADV. VS	// 0 //
67	D-CONTC/35553/2026 CONTC/5142/2026	BINAKAR SAHU VS GIRISH S.N., PRINCIPAL SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT, ODISHA	ADV. VS	// 0 //
68	D-CONTC/35297/2026 CONTC/5143/2026	NALINI BEHERA VS	ADV. VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

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69	D-CONTC/35320/2026 CONTC/5144/2026	SWATI MISHRA, IIC, KISHORENAGAR POLICE STATION, ANUGUL SUDAM NAHAK VS KULAMANI SETHY, IIC, PURUSOTTAMPUR POLICE STATION	ADV. VS	// // 0 //
70	D-CONTC/36134/2026 CONTC/5145/2026	MANORAMA MISHRA VS ARAVINDA AGARWAL, IAS, PRINCIPAL SECRETARY TO GOVERNMENT, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ATUL TRIPATHY , A.SAHOO VS	// 0 //
71	D-CONTC/36145/2026 CONTC/5146/2026	JAYAKRUSHNA BARIK VS SANJEEB KUMAR MISHRA, IAS, PRINCIPAL SECRETARY, FINANCE DEPARTMENT	ADV. VS	// 0 //
72	D-CONTC/26893/2026 CONTC/5147/2026	TOPISWAR PATRA VS ARAVIND AGRAWAL, I.A.S	JYOTI RANJAN KHUNTIA VS	// 0 //
73	D-CONTC/34733/2026 CONTC/5148/2026	KSHITIS CHANDRA MALLICK VS INDRAMANI NAYAK, I.A.S	ADV. VS	// 0 //
74	D-CONTC/34735/2026 CONTC/5149/2026	DILLIP KUMAR ROUT VS INDRAMANI NAYAK, I.A.S	ADV. VS	// 0 //
75	D-CONTC/34952/2026 CONTC/5150/2026	PRATAP CHANDRA SETHY VS UGRASEN ORAM, OAS(S), SUB COLLECTOR, BAMANGHATI	AMIT PRASAD BOSE VS	// 0 //
76	D-CONTC/25851/2026 CONTC/5151/2026	NARENDRA KUMAR PAIKARAY VS ARVIND AGRAWAL, IAS	SUSHREE SANGITA PASAYAT VS	// 0 //
77	D-CONTC/26909/2026 CONTC/5152/2026	SANJAY KUMAR DAS VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
78	D-CONTC/25845/2026 CONTC/5153/2026	PRAVAT KUMAR SINHA VS ARVIND AGRAWAL, IAS	SUSHREE SANGITA PASAYAT VS	// 0 //
79	D-CONTC/35940/2026 CONTC/5154/2026	RABINARAYAN BISWAL VS CHAKRABARTI SINGH RATHORE, DIRECTOR OF SKILL DEVELOPMENT AND EMPLOYMENT, KHURDA	PRAVAT KUMAR MUDULI VS	// 0 //

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80	D-CONTC/35943/2026 CONTC/5155/2026	GOPAL CHANDRA SAHOO VS CHAKRABARTI SINGH RATHORE, DIRECTOR OF SKILL DEVELOPMENT AND EMPLOYMENT, KHURDA	PRAVAT KUMAR MUDULI VS	// ()
81	D-CONTC/35945/2026 CONTC/5156/2026	PURNANANDA MOHANTY VS CHAKRABARTI SINGH RATHORE, DIRECTOR OF SKILL DEVELOPMENT AND EMPLOYMENT, KHURDA	PRAVAT KUMAR MUDULI VS	// ()
82	D-CONTC/36275/2026 CONTC/5157/2026	RANJAN KUMAR PRADHAN VS NARAYAN MANTRI, D.E.O, KENDRAPARA	ADV. VS	// ()
83	D-CONTC/35116/2026 CONTC/5158/2026	JITESWAR NAYAK VS SHALINI PANDIT, I.A.S	ADV. VS	// ()
84	D-CRLA/23112/2026 CRLA/717/2026	JITU@JITENDRA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /136 /2026 DISTRICT & SESSIONS JUDGE ,PHULBA Spl/0000121/2026
85	D-CRLA/22919/2026 CRLA/718/2026	SISHIR MOHARANA VS STATE OF ODISHA	OM PRAKASH SARAN VS	GONDIA /3 /2026 SPECIAL JUDGE(POCSO), DHENKANAL Spl/0000001/2026
86	D-CRLA/23313/2026 CRLA/719/2026	M.SASI KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON
87	D-CRLA/21795/2026 CRLA/720/2026	TUMESWAR DAS @ BULU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	2(A)CC/0000020/2025 NARLA /8 /2017 SPECIAL JUDGE(POCSO),BHAWANIPATNA
88	D-CRLA/23193/2026 CRLA/721/2026	PRABIN KUMAR PUTEL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	Spl/0000006/2017 SINDHIKELA PS /278 /2024 SPECIAL JUDGE (POCSO), BALANGIR(B)
89	D-CRLA/22890/2026 CRLA/722/2026	BIBHU @ BIBHUSAN BEHERA @ BIVISAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	Spl/0000102/2024 BANTALA /86 /2009 A.D.J.,ANGUL(Anugul)
90	D-CRLMA/23455/2026 CRLMA/82/2026	GOPA BEHERA VS STATE OF ODISHA	CHITTA RANJAN MISHRA VS	CT/0000098/2011 BAUNISUNI /56 /2020 ASST.SESSION JUDGE,BOUDH(Baudh)
91	D-CRLMC/23163/2026	GAJENDRA KUMAR NAYAK	SOUBHAGYA SUNDAR DAS	ST/0000041/2022 / /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/2658/2026	VS MOHAMMED MERAJ NAQIB	VS	J.M.F.C,CUTTACK(Cuttack) ICC/0001172/2024
92	D-CRLMC/19725/2026 CRLMC/2659/2026	SATYAJEET NANDA VS STATE OF ODISHA	SASMITA SAHOO VS	// J.M.F.C.,PIPILI(Puri) CRMC/0000030/2025
93	D-CRLMC/22321/2026 CRLMC/2660/2026	PARTHASARATHI MALLIK VS STATE OF ODISHA	SANGRAM MISHRA VS	RAJKANIK /90 /2019 J.M.F.C,AUL(Kendrapara) GR/0000141/2019
94	D-CRLMC/18349/2026 CRLMC/2661/2026	MASU BINDHANI VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	KODINGA /91 /2021 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000056/2021
95	D-CRLMC/23386/2026 CRLMC/2662/2026	SWAYANG PRAKASH SAHU VS ANJULATA SAHU	SURYAKANTA DWIBEDI VS	//0 S.D.J.M.(P),ROURKELA(Sundargarh) MIS.CASE/0000376/2022
96	D-CRLMC/17160/2026 CRLMC/2663/2026	SANTA NAIK VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	TIGIRIA /238 /2024 A.D.J.,ATHAGARH(Cuttack) ST/0000030/2025
97	D-CRLMC/16114/2026 CRLMC/2664/2026	DHIRENDRA KUMAR SAHOO VS NIRANJAN KHANDAI	MANOJ KUMAR PANDA VS	BADACHANA /452 /2024 S.D.J.M.,JAJPUR(Jajapur) ICC/0000039/2020
98	D-CRLMC/16840/2026 CRLMC/2665/2026	SANVIE RETAIL PRIVATE LTD. VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	//0 J.M.F.C.,BERHAMPUR(Ganjam) ICC/0000466/2023
99	D-CRLMC/17385/2026 CRLMC/2666/2026	TUKUNA PRADHAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GANGAPUR (ASKA) /18 /2017 J.M.F.C.,ASKA(Ganjam) GR/0000062/2017
100	D-CRLMC/10095/2026 CRLMC/2667/2026	SARAT CHANDRA SAHU VS STATE OF ODISHA	AKHYAYA KUMAR MISHRA VS	CHHENDIPADA /215 /2021 C.J.M.,ANGUL(Anugul) ICC/0000001/2026
101	D-CRLMC/22468/2026 CRLMC/2668/2026	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDRASEKHARPUR /101 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR CT/0000424/2025
102	D-CRLMC/14587/2026 CRLMC/2669/2026	ARJUN SINGH RAJPUT VS	SUSANTA KUMAR SAHU VS	//0 2ND A.D.J., SAMBALPUR(Sambalpur)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/23411/2026 CRLMC/2670/2026	STATE OF ODISHA JAY GOURAV PANDA VS	PRAVASH CHANDRA JENA VS	TR/0000079/2025 / /0 J.M.F.C.,JALESWAR(Baleshwar) ICC/0000069/2024
104	D-CRLMC/23412/2026 CRLMC/2671/2026	STATE OF ODISHA ACHINTA KUMAR DAS VS	PRAVASH CHANDRA JENA VS	JALESWAR /529 /2023 J.M.F.C.,JALESWAR(Baleshwar) CT/0000611/2023
105	D-CRLMC/21288/2026 CRLMC/2672/2026	STATE OF ODISHA DR.KALI PRASAD BEHERA VS	BIJAYA KUMAR RAGADA VS	NABARANGAPUR TOWN /201 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG ICC/0000005/2025
106	D-CRLMC/22918/2026 CRLMC/2673/2026	STATE OF ODISHA PRAHALLAD SARANGI VS	ABHISHEK SAHOO VS	BOLANGIR TOWN /192 /2020 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0000543/2020
107	D-CRLMC/23544/2026 CRLMC/2674/2026	STATE OF ODISHA NIRMAL KUMAR MALLICK VS	RAMAKANTA PRADHAN VS	CHHENDIPADA /146 /2006 J.M.F.C.,CHHENDIPADA(Anugul) CT/0002105/2006
108	D-CRLMC/23141/2026 CRLMC/2675/2026	STATE OF ODISHA GOURAHARI DAS VS	AMULYA RATNA PANDA VS	BALASORE TOWN /240 /2006 S.D.J.M.,BALASORE(Baleshwar) CT/0000848/2006
109	D-CRLMC/23618/2026 CRLMC/2676/2026	STATE OF ODISHA CHANDRAKANT SUBASH PATIL VS	MANORANJAN PADHY VS	JEYPORE SADAR /100 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000040/2021
110	D-CRLMC/23237/2026 CRLMC/2677/2026	STATE OF ODISHA VARUN RAO VS	JOGESH CHANDRA JENA VS	INFOCITY PS /600 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0002201/2024
111	D-CRLMC/23347/2026 CRLMC/2678/2026	STATE OF ODISHA NABAGHAN DIGAL VS	AMULYA RATNA PANDA VS	DASPALLA /13 /2017 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000027/2017
112	D-CRLMC/22996/2026 CRLMC/2679/2026	STATE OF ODISHA MADHUSUDAN PRADHAN VS	MOHAMMED RIAZ VS	BHEDEN /315 /2022 J.M.F.C, BHEDEN(Bargarh) GR/0000308/2022
113	D-CRLMC/22614/2026 CRLMC/2680/2026	STATE OF ODISHA PRASANTA KUMAR PANIGRAHY VS STATE OF ODISHA(VIG.)	AMITABH PANDA VS	VIGILANCE PS (BERHAMPUR) /27 /2017 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000021/2017

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/23241/2026 CRLMC/2681/2026	DURGA CHARAN PRADHAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	CUTTACK SADAR /502 /2026 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001104/2026
115	D-CRLMC/23240/2026 CRLMC/2682/2026	DURGA CHARAN PRADHAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	CUTTACK SADAR /500 /2026 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001101/2026
116	D-CRLMC/23248/2026 CRLMC/2683/2026	DURGA CHARAN PRADHAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	CUTTACK SADAR /505 /2026 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001113/2026
117	D-CRLMC/23741/2026 CRLMC/2684/2026	PADMA CHARAN PRADHAN@PAGAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHANDAPUR /114 /2022 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000067/2023
118	D-CRLMP/23416/2026 CRLMP/1103/2026	KAMAL LOCHAN ROUT VS STATE OF ODISHA	JAMINI KANTA BHUYAN VS	RAJNAGAR /223 /2026 () //
119	D-CRLMP/19259/2026 CRLMP/1104/2026	SUSHREE SANTOSHIREKHA DAS VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// () //
120	D-CRLMP/22907/2026 CRLMP/1105/2026	RAJESH KUMAR AGARWAL VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	CYBER CRIME AND ECONOMIC OFFEN () //
121	D-CRLREV/23597/2026 CRLREV/520/2026	GHANASHYAM TANTY@RONAK VS STATE OF ODISHA	ELINA ROUTRAY VS	LAHUNIPADA /262 /2025 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000011/2026
122	D-CRLREV/20892/2026 CRLREV/521/2026	JHILI NAIK VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	RASOL /95 /2025 S.D.J.M.,HINDOL(Dhenkanal) ICC/0000019/2025
123	D-CRLREV/22688/2026 CRLREV/522/2026	RIPUN PRADHAN VS UNION OF INDIA (NCB)	JUGALA KISHORE PANDA VS	NCB BHUBANESWAR /1 /2025 SPL..JUDGE, KARANJIA(Mayurbhanj) Spl/0000009/2025
124	D-CRLREV/21383/2026 CRLREV/523/2026	SOMANATH PAL VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	KHANTAPADA /406 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000408/2025
125	D-CRLREV/23390/2026	DEBABRATA NATH @ RAJA	SURYAKANTA DWIBEDI	BAISINGA /141 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLREV/524/2026	VS STATE OF ODISHA	VS	P.O.,CHILDREN COURT,BARIPADA(May
126	D-CRLREV/22600/2026 CRLREV/525/2026	ABHAYA@ABHAY LAKRA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	JCRLA/0000020/2026 RAJGANGPUR /258 /2026 A.D.J.,SUNDARGARH(Sundargarh)
127	D-CRLREV/23185/2026 CRLREV/526/2026	MAHAMMAD KESHARI PRADHAN VS ANJUTA PRADHAN	HAREKRUSHNA DASH VS	CRA/0000006/2026 / /0 J.M.F.C.,G.UDAYAGIRI(Kandhamal)
128	D-CRLREV/22941/2026 CRLREV/527/2026	ASWINI KUMAR DASH VS STATE OF ODISHA	SAMVIT MOHANTY VS	CRMC/0000049/2025 TIRTOL /431 /2025 AD-HOC A.D.J.(FTSC),JAGATSINGHPUR
129	D-CRLREV/18225/2026 CRLREV/528/2026	MANARANJAN DIPA@RANJAN DIPA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CT/0000340/2025 PHIRINGIA /198 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL
130	D-CRLREV/21273/2026 CRLREV/529/2026	BABITA MALLICK VS DILLIP KUMAR NAYAK	BHAWANI SANKAR PANIGRAHI VS	CT/0000849/2023 / /0 2ND A.D.J.,ROURKELA(Sundargarh)
131	D-CRLREV/19256/2026 CRLREV/530/2026	MANOJ NAYAK @ MANU VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	CRA/0000025/2022 KHANTAPADA /145 /2026 P.O.,CHILDREN COURT, BALASORE(Bal
132	D-CRLREV/18787/2026 CRLREV/531/2026	PRABHAT ROUT VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	Spl/0000142/2026 DHARMASALA /459 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur)
133	D-FAO/35763/2026 FAO/901/2026	CHANDU RAMAJI CHANORE VS UNION OF INDIA	DEBASISH PATNAIK VS	CT/0001500/2024 // RAILWAY CLAIMS TRIBUNAL, BHUBA
134	D-FAO/35746/2026 FAO/902/2026	SOMAVARI DEVI VS UNION OF INDIA	DEBASISH PATNAIK VS	Oa/0000042/2025 // RAILWAY CLAIMS TRIBUNAL, BHUBA
135	D-FAO/33588/2026 FAO/903/2026	GOPAL KUMAR CHATTOPADHYAY VS STATE OF ODISHA	AKASH KUMAR BORAL VS	Oa/0000091/2025 // STATE EDUCATION TRIBUNAL,BHUBA
136	D-LAA/33568/2026 LAA/113/2026	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD- BOLANGIR NEW B.G. RAIL LINES PROJECT, BOLANGIR VS	AKASH KUMAR BORAL VS	Gia/0000615/2015 // PO, LA, R AND RA (ND), SAMBALPUR(S

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-MACA/34513/2026 MACA/744/2026	SUDHIR KUMAR PANDA THE MANAGER CLAIM (LEGAL) ORIENTAL INSURANCE CO.LTD,KHORDHA VS BIRANCHI NARAYAN NANDA	RIMJHIMBALA PATI VS	LA/0000113/2020 // III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000003/2017
138	D-MACA/32960/2026 MACA/745/2026	DIVISIONAL MANAGER , UNITED INDIA INSURANCE COMPANY LIMITED,BALASORE VS DILIP KUMAR DASH	RIMJHIMBALA PATI VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000019/2019
139	D-MATA/32892/2026 MATA/262/2026	PRIYADARSINI SETHI VS SANTOSH KUMAR SETHI	SITAKANTA HOTA VS	// JUDGE, FAMILY COURT, NAYAGARH(N) CP/0000097/2023
140	D-OTAPL/31472/2026 OTAPL/18/2026	PRINCIPAL COMMISSIONER OF CGST AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONERATE VS M/S.MIDEAST INTEGRATED STEELS LTD., KHURUNTI, JAJPUR	PRASAD KUMAR MOHAPATRA (SR. STANDING COUNSEL) VS	// O //
141	D-RPFAM/35416/2026 RPFAM/218/2026	HARICHAND SIKARI VS KAKOLI SIKARI	PADMANAV CHOUDHURY VS	// JUDGE, FAMILY COURT, NABARANGPUR Crp/0000044/2025
142	D-RSA/35777/2026 RSA/391/2026	BAINA @ CHANDRA SEKHAR SAHOO VS HARAMANI PRUSTY	ASHOK KUMAR SAHOO VS	// DIST.&SESSIONS JUDGE,KENDRAPARA CMA/0000017/2026
143	D-RSA/31305/2026 RSA/392/2026	ASHOK TAREI VS KRUSHNA CHANDRA NAYAK	AMIT PRASAD BOSE VS	// A.D.J.,BALASORE(Baleshwar) RFA/0000136/2016
144	D-RSA/28224/2026 RSA/393/2026	BHUBANESWAR NIHAL @NIAL VS CHAYA MUNDA	GOURI MOHAN RATH VS	// A.D.J.,BHAWANIPATNA(Kalahandi) RFA/0000005/2013
145	D-TRP(C)/35703/2026 TRP(C)/239/2026	CHINMAYEE NAYAK VS JHASAKETAN SAHOO	PRAVAT KUMAR MOHANTY VS	// CIVIL JUDGE (SD),KAMAKSHYANAGAR Mat/0000022/2024
146	D-TRP(C)/36347/2026 TRP(C)/240/2026	SARMILA KAR VS ABHINAV ACHARYA	MANMAYA KUMAR DASH VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0001187/2022
147	D-WA/17767/2026 WA/1097/2026	PRADEEP KUMAR GHOSE VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// O //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WA/35572/2026 WA/1098/2026	STATE OF ODISHA VS BANSIDHAR BARIK	DEBASISH TRIPATHY, AGA VS	// 0 //
149	D-WA/35570/2026 WA/1099/2026	STATE OF ODISHA VS BUDHESWAR DEY	DEBASISH TRIPATHY, AGA VS	// 0 //
150	D-WA/35577/2026 WA/1100/2026	STATE OF ODISHA VS MAHESWAR SAMAL	DEBASISH TRIPATHY, AGA VS	// 0 //
151	D-WA/35574/2026 WA/1101/2026	STATE OF ODISHA VS KAILASH LIMA	DEBASISH TRIPATHY, AGA VS	// 0 //
152	D-WA/30952/2026 WA/1102/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
153	D-WA/30950/2026 WA/1103/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS STATE OF ORISSA	DILLIP KUMAR RAY VS	// 0 //
154	D-WA/30955/2026 WA/1104/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
155	D-WA/30953/2026 WA/1105/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
156	D-WA/30958/2026 WA/1106/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
157	D-WA/30956/2026 WA/1107/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
158	D-WA/30960/2026 WA/1108/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
159	D-WA/35582/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/1109/2026	VS	VS	0
		SUDAM CHARAN SAHU		//
160	D-WA/32533/2026	TRILOCHAN PALEI	DURGESH NARAYAN RATH	//
	WA/1110/2026	VS	VS	0
		STATE OF ODISHA		//
161	D-WA/35603/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//
	WA/1111/2026	VS	VS	0
		GOPESH KUMAR ROUT		//
162	D-WA/35579/2026	STATE OF ODISHA	DEBASISH TRIPATHY, AGA	//
	WA/1112/2026	VS	VS	0
		ARJUN KUMAR MOHANTY		//
163	D-WA/32607/2026	JOGINATH DASH	SARAT CHANDRA SAMAL	//
	WA/1113/2026	VS	VS	0
		STATE OF ODISHA		//
164	D-WA/35585/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//
	WA/1114/2026	VS	VS	0
		RAJENDRA KUMAR NAYAK		//
165	D-WP(C)/33213/2026	NIRMAL BEHERA	BIBHUTI KESHARI BISWAL	//
	WP(C)/25035/2026	VS	VS	0
		STATE OF ODISHA		//
166	D-WP(C)/34384/2026	SOUBHAGYA CHANDRA LENKA	SUBHADUTTA ROUTRAY	//
	WP(C)/25036/2026	VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/33263/2026	PRAGATI SELF HELP GROUP, GANJAM	ANUPAM DASH	//
	WP(C)/25037/2026	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/35544/2026	BISHWAJIT DAS	MANAS PATI	//
	WP(C)/25038/2026	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/34293/2026	SUNI NAYAK	LAMBODAR ACHARI	//
	WP(C)/25039/2026	VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/34062/2026	PRINCIPAL SECRETARY OF FOREST ENVIRONMENT AND CLIMATE CHANGE DEPT, BBSR	ABHINAV DAS, AGA	//
	WP(C)/25040/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/35253/2026 WP(C)/25041/2026	TRILOCHAN DEBATA KESHAV CHANDRA BEHERA VS THE COMMISSIONER OF CT AND GST, CUTTACK	DEBA PRASAD MISHRA VS	// // 0 //
172	D-WP(C)/35254/2026 WP(C)/25042/2026	SANTANU KUMAR ROUT VS THE COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	DEBA PRASAD MISHRA VS	// 0 //
173	D-WP(C)/34522/2026 WP(C)/25043/2026	MAA BRAHMADEVI WOMEN SELF HELP GROUP, BANAMALIPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
174	D-WP(C)/33596/2026 WP(C)/25044/2026	SABITA DAS VS R.T.O., RAIRANGPUR	DURGA PRASAD PATTANAIK VS	// 0 //
175	D-WP(C)/35840/2026 WP(C)/25045/2026	KHURSIDA BEGUM VS STATE OF ODISHA	TARINEE PRASAD TRIPATHY VS	// 0 //
176	D-WP(C)/33264/2026 WP(C)/25046/2026	MANINI BEHERA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
177	D-WP(C)/35598/2026 WP(C)/25047/2026	RANJAN KUMAR MALLICK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
178	D-WP(C)/35420/2026 WP(C)/25048/2026	SHREETEJ BISWAL VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
179	D-WP(C)/35866/2026 WP(C)/25049/2026	SHIBANSHI INSTITUTE OF MEDICAL SCIENCE, NAYAGADA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
180	D-WP(C)/35818/2026 WP(C)/25050/2026	KARUNAKAR MOHARANA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
181	D-WP(C)/35333/2026 WP(C)/25051/2026	BIPIN BIHARI SAHOO VS STATE BANK OF INDIA, BYREE BRANCH, JAJPUR	PRASANTA KUMAR SATAPATHY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/35819/2026 WP(C)/25052/2026	MAHENDRA PRASAD SETHI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
183	D-WP(C)/35049/2026 WP(C)/25053/2026	MAA PETEICHANDI SELF-HELP GROUP (SHG), NAYAGARH VS STATE OF ORISSA	KABIRAJ PRADHAN VS	// 0 //
184	D-WP(C)/35610/2026 WP(C)/25054/2026	DM SAMRAT FOOD LLP, JAJPUR VS GOVT. OF ODISHA	GHANASHYAM DASH VS	// 0 //
185	D-WP(C)/35820/2026 WP(C)/25055/2026	BABAJI CHARAN JENA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
186	D-WP(C)/36249/2026 WP(C)/25056/2026	M/S. MANORAMA CONSTRUCTION, NAYAPALLI, BHUBANESWAR VS STATE OF ODISHA	PRANAB KUMAR GHOSE VS	// 0 //
187	D-WP(C)/35814/2026 WP(C)/25057/2026	RAGHUNATH DASH VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
188	D-WP(C)/34267/2026 WP(C)/25058/2026	AHALYA NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
189	D-WP(C)/35815/2026 WP(C)/25059/2026	BIJAY KUMAR SAHANI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
190	D-WP(C)/35816/2026 WP(C)/25060/2026	GANESH PRASAD BARIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
191	D-WP(C)/34616/2026 WP(C)/25061/2026	SRIKANTA SAMAL VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
192	D-WP(C)/33123/2026 WP(C)/25062/2026	NIRANJAN BARIK VS THE REGIONAL MANAGER, STATE BANK OF INDIA, BHUBANESWAR	SUSHANTA KUMAR JOSHI VS	// 0 //
193	D-WP(C)/35425/2026	RAJESH KUMAR SATHUA	PRABODHA CHANDRA NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/25063/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/35817/2026	DINABANDHU MAHANA	SWAPNIL ROY	//
	WP(C)/25064/2026	VS STATE OF ODISHA	VS	0 //
195	D-WP(C)/34793/2026	SUSANTA SEKHAR PRADHAN	ACHYUTANANDA PATTANAİK	//
	WP(C)/25065/2026	VS STATE OF ODISHA	VS	0 //
196	D-WP(C)/35606/2026	BHUBANANANDA BEHERA	RAJENDRA KRUSHNA BOSE	//
	WP(C)/25066/2026	VS STATE OF ODISHA	VS	0 //
197	D-WP(C)/35935/2026	DUSMANTA SAMAL	SOUBHAGYA SWAIN	//
	WP(C)/25067/2026	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/34377/2026	GOBINDA CHANDRA GIRI	PRASANTA KUMAR SATAPATHY	//
	WP(C)/25068/2026	VS UNION OF INDIA	VS	0 //
199	D-WP(C)/35365/2026	M.MOHAN KUMAR RAO	KUNAL KUMAR SWAIN	//
	WP(C)/25069/2026	VS STATE OF ODISHA	VS	0 //
200	D-WP(C)/35370/2026	PRASANNA KUMAR SAHOO	KUNAL KUMAR SWAIN	//
	WP(C)/25070/2026	VS STATE OF ODISHA	VS	0 //
201	D-WP(C)/35380/2026	PRADEEP KUMAR PANIGRAHI	KUNAL KUMAR SWAIN	//
	WP(C)/25071/2026	VS STATE OF ODISHA	VS	0 //
202	D-WP(C)/35360/2026	RAJESH KUMAR SATHUA	PRABODHA CHANDRA NAYAK	//
	WP(C)/25072/2026	VS STATE OF ODISHA	VS	0 //
203	D-WP(C)/36392/2026	NIRANJAN BEHERA	PRABHAKAR SABAT	//
	WP(C)/25073/2026	VS STATE OF ODISHA	VS	0 //
204	D-WP(C)/36045/2026	PRAMOD KUMAR PATRA	DIPTI RANJAN BHOKTA	//
	WP(C)/25074/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/36072/2026 WP(C)/25075/2026	TATA POWER CENTRAL ORISSA DISTRIBUTION LTD. AND ANOTHER UNIT, BHUBANESWAR XAVIER NURSING COLLEGE VS STATE OF ODISHA	DEVI PRASAD DASH VS	// // 0 //
206	D-WP(C)/35552/2026 WP(C)/25076/2026	SWARNA KUMARI SETHI VS STATE OF ODISHA	BABITA KUMARI PATTANAIK VS	// 0 //
207	D-WP(C)/35354/2026 WP(C)/25077/2026	AMARENDRA DHAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
208	D-WP(C)/34352/2026 WP(C)/25078/2026	GOPANDHU PRADHAN VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
209	D-WP(C)/36015/2026 WP(C)/25079/2026	PABITRA KUMAR SWAIN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
210	D-WP(C)/36027/2026 WP(C)/25080/2026	RABINDRANATH PARIDA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
211	D-WP(C)/36031/2026 WP(C)/25081/2026	PRADEEPTA KUMAR SAMAL VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
212	D-WP(C)/36001/2026 WP(C)/25082/2026	MANASWINI MISHRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
213	D-WP(C)/23234/2026 WP(C)/25083/2026	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	// 0 //
214	D-WP(C)/28085/2026 WP(C)/25084/2026	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
215	D-WP(C)/35304/2026 WP(C)/25085/2026	SANJAY KUMAR PANDA VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/35697/2026 WP(C)/25086/2026	RESHA CONSTRUCTION PVT.LTD., GANJAM VS SUPERNITENDENT, BERHAMPUR-I RANGE, BERHAMPUR AND OTHERS, GANJAM	SUJYOTI KUMAR DAS VS	// 0 //
217	D-WP(C)/35875/2026 WP(C)/25087/2026	BAPUJI KUMAR MALLIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
218	D-WP(C)/35792/2026 WP(C)/25088/2026	UPAMANYU KANHAR VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
219	D-WP(C)/35870/2026 WP(C)/25089/2026	SUSHANT SETHI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
220	D-WP(C)/36059/2026 WP(C)/25090/2026	SOUDAMINI PATNAIK VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
221	D-WP(C)/31898/2026 WP(C)/25091/2026	RAJENDRA SASMAL VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
222	D-WP(C)/35872/2026 WP(C)/25092/2026	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
223	D-WP(C)/33505/2026 WP(C)/25093/2026	AMIT KUMAR SAHOO VS STATE OF ODISHA	SHRADHA DAS VS	// 0 //
224	D-WP(C)/35899/2026 WP(C)/25094/2026	ANUPOMA DALAI VS STATE OF ODISHA	KRUTIBASH MOHAPATRA VS	// 0 //
225	D-WP(C)/35842/2026 WP(C)/25095/2026	PRADYUMNA NAYAK VS STATE OF ODISHA	RITUPARNA CHATTERJEE VS	// 0 //
226	D-WP(C)/28163/2026 WP(C)/25096/2026	SUCHITA MISHRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
227	D-WP(C)/36063/2026	M/S.DHARITRI ASSOCIATES,,JAJPUR	PRASANTA KUMAR MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/25097/2026	VS CHIEF COMMISSIONER, CT AND GST ODISHA, CUTTACK	VS	0 //
228	D-WP(C)/35873/2026 WP(C)/25098/2026	CHITTA RANJAN MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
229	D-WP(C)/35208/2026 WP(C)/25099/2026	ODYSSEY LEISURE PVT.LTD., CUTTACK VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
230	D-WP(C)/35874/2026 WP(C)/25100/2026	ASHA PRADHAN VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
231	D-WP(C)/35902/2026 WP(C)/25101/2026	AJAY KUMAR MOHAPATRA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
232	D-WP(C)/34799/2026 WP(C)/25102/2026	SASHIKANTA NAYAK VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
233	D-WP(C)/36154/2026 WP(C)/25103/2026	SATYABRATA RAY VS BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	AMIT PATTNAIK VS	// 0 //
234	D-WP(C)/35211/2026 WP(C)/25104/2026	SWADESH KUMAR DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
235	D-WP(C)/35903/2026 WP(C)/25105/2026	KRUSHNA CHANDRA SETHI VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
236	D-WP(C)/32877/2026 WP(C)/25106/2026	PRADIP KUMAR PATEL VS UNION OF INDIA	KISHORE KUMAR PATEL VS	// 0 //
237	D-WP(C)/35924/2026 WP(C)/25107/2026	DEEPAK KUMAR ROUT VS BANK OF BARODA BANK LTD., SAHEED NAGAR, BHUBANESWAR	SURYAKANTA DWIBEDI VS	// 0 //
238	D-WP(C)/33841/2026 WP(C)/25108/2026	SRINIVASA FOODS PRIVATE LTD.,GANJAM VS	PRANAYA KISHORE HARICHANDAN VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/36095/2026 WP(C)/25109/2026	UNION OF INDIA M/S D COIL PETRO SERVICES PRIVATE LIMITED VS THE CHIEF COMMISSIONER OF CT AND GST ODISHA, BANIYAKAR BHAWAN,	KANANBALA ROY CHOUDHURY VS	// // 0 //
240	D-WP(C)/35748/2026 WP(C)/25110/2026	MOTILAL BHOI VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
241	D-WP(C)/35375/2026 WP(C)/25111/2026	JUMARENDRA PRASAD NAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
242	D-WP(C)/31895/2026 WP(C)/25112/2026	SUSANTA MALIK VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
243	D-WP(C)/36021/2026 WP(C)/25113/2026	SRIDHAR MAJHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
244	D-WP(C)/36303/2026 WP(C)/25114/2026	KUANRI KANTHI PRIMARY FISHERMEN CO-OPERATIVE SOCIETY LTD., BHADRAK VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //
245	D-WP(C)/33859/2026 WP(C)/25115/2026	CHAKRADHAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
246	D-WP(C)/35292/2026 WP(C)/25116/2026	RANJIT SINGH CHAWLA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
247	D-WP(C)/36129/2026 WP(C)/25117/2026	PRAKASH SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
248	D-WP(C)/36014/2026 WP(C)/25118/2026	DIKENDRA KUMAR MAJHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
249	D-WP(C)/36016/2026 WP(C)/25119/2026	DURGA PRASAD SETH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/36018/2026 WP(C)/25120/2026	SUBASH CHANDRA SAMANTARAY VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
251	D-WP(C)/35791/2026 WP(C)/25121/2026	NALINIPRABHA MUDULI VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
252	D-WP(C)/36022/2026 WP(C)/25122/2026	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
253	D-WP(C)/35927/2026 WP(C)/25123/2026	BIDYA GUPTA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
254	D-WP(C)/36262/2026 WP(C)/25124/2026	KOINO KIMBAKA VS SUBASH MAJHI	SANTOSH KUMAR DASH VS	// 0 //
255	D-WP(C)/32893/2026 WP(C)/25125/2026	MADHUSUDAN NAYAK VS PRINCIPAL SECRETARY TO GOVT. TOURISM DEPARTMENT PARYATAN BHAWAN	CHITTA RANJAN PATTNAIK VS LEWISH ROAD, ODISHA	// 0 //
256	D-WP(C)/36010/2026 WP(C)/25126/2026	LIVENDRA SAHOO VS SAMBALPUR UNIVERSITY, SAMBALPUR	KARUNAKAR NAYAK VS	// 0 //
257	D-WP(C)/36212/2026 WP(C)/25127/2026	DEBARANJAN PARICHHA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
258	D-WP(C)/36071/2026 WP(C)/25128/2026	M/S. EAKAY ASSOCIATES PVT.LTD., BHUBANESWAR VS THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONERATE	DIGANTA DAS VS	// 0 //
259	D-WP(C)/36025/2026 WP(C)/25129/2026	RUNU DAS VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
260	D-WP(C)/35050/2026 WP(C)/25130/2026	DIBAKAR MAHANTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
261	D-WP(C)/35968/2026	HARE KRUSHNA MOHANTY	PRADEEP KUMAR MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/25131/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/36186/2026	ABANI KUMAR KHUNTIA	TANMAY MISHRA	//
	WP(C)/25132/2026	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/36033/2026	KUNAL SUNA	SUNIL KUMAR PANDA	//
	WP(C)/25133/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/36023/2026	JHILI SAHOO	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/25134/2026	VS STATE OF ODISHA	VS	0 //
265	D-WP(C)/29344/2026	PANCHANAN BEHERA	BASUDEV BARIK	//
	WP(C)/25135/2026	VS STATE OF ODISHA	VS	0 //
266	D-WP(C)/36184/2026	DHARYADHAR SAMAL	TANMAY MISHRA	//
	WP(C)/25136/2026	VS STATE OF ODISHA	VS	0 //
267	D-WP(C)/33475/2026	RAMESH KUMAR JENA	SUBHAM AGRAWAL	//
	WP(C)/25137/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/35669/2026	PRAVASINI ROUT	SANJIB MOHANTY	//
	WP(C)/25138/2026	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/36069/2026	RAGHUNATH DASH	DIGANTA DAS	//
	WP(C)/25139/2026	VS THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMES, BHUBANESWAR	VS	0 //
270	D-WP(C)/35747/2026	SUDHAKAR JENA	SOURAV SUMAN BHUYAN	//
	WP(C)/25140/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/36159/2026	BISWANATH PANDA	DR. JITENDRA KUMAR LENKA	//
	WP(C)/25141/2026	VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/36092/2026	ABHIMANYU MISHRA	BIJAYA KUMAR BEHERA 1	//
	WP(C)/25142/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/36183/2026 WP(C)/25143/2026	STATE OF ODISHA DINABANDHU PATEL VS	TANMAY MISHRA VS	// // 0
274	D-WP(C)/34579/2026 WP(C)/25144/2026	STATE OF ODISHA HARIHARA PANIGRAHY VS	PRONOY MOHANTY VS	// // 0
275	D-WP(C)/36116/2026 WP(C)/25145/2026	STATE OF ODISHA SUDAM CHANDRA DUTTA VS	KUNAL KUMAR SWAIN VS	// // 0
276	D-WP(C)/28900/2026 WP(C)/25146/2026	STATE OF ODISHA NRUSINGHA KUMAR KALIA VS	KUNAL KUMAR SWAIN VS	// // 0
277	D-WP(C)/32237/2026 WP(C)/25147/2026	STATE OF ODISHA PREMALATA PANI VS	RAMDAS ACHARY VS	// // 0
278	D-WP(C)/36127/2026 WP(C)/25148/2026	STATE OF ODISHA DR.AKULA KHANDUALA VS	KUNAL KUMAR SWAIN VS	// // 0
279	D-WP(C)/35118/2026 WP(C)/25149/2026	STATE OF ODISHA CHANDRA SEKHAR NANDA VS	NIHAL RATH VS	// // 0
280	D-WP(C)/35215/2026 WP(C)/25150/2026	STATE OF ODISHA UDAYABHANU DEHURI VS	SANKET KANUNGO VS	// // 0
281	D-WP(C)/36378/2026 WP(C)/25151/2026	STATE OF ODISHA DEBASHIS SAHOO VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
282	D-WP(C)/35224/2026 WP(C)/25152/2026	THE STATE OF ODISHA PADMINI SETHY VS	RAMA CHANDRA JENA VS	// // 0
283	D-WP(C)/36098/2026 WP(C)/25153/2026	STATE OF ODISHA AJIT KUMAR SAHOO VS UNION OF INDIA	SAIBRATA RATH VS	// // 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/35695/2026 WP(C)/25154/2026	HATSUN AGRO PRODUCT LTD., CHENNAI VS DIRECTOR, NATIONAL HIGHWAY AUTHORITY OF INDIA REGIONAL OFFICE, BHUBANESWAR	SAGARIKA SAHOO VS	// 0 //
285	D-WP(C)/35156/2026 WP(C)/25155/2026	GITANJALI BAG VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
286	D-WP(C)/32129/2026 WP(C)/25156/2026	SATYAPIR SRICHANDAN VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
287	D-WP(C)/36099/2026 WP(C)/25157/2026	PRASANTA PADHAN VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
288	D-WP(C)/35226/2026 WP(C)/25158/2026	JYOTI PRAKASH DASH VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
289	D-WP(C)/34610/2026 WP(C)/25159/2026	KRUSHNA CHANDRA MOHAPATRO VS UNION OF INDIA	TUSAR KUMAR MISHRA VS	// 0 //
290	D-WP(C)/36122/2026 WP(C)/25160/2026	AMULYA KUMAR PANI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
291	D-WP(C)/35775/2026 WP(C)/25161/2026	MANTHAN HARPAL VS STATE OF ODISHA	TARUN PATNAIK VS	// 0 //
292	D-WP(C)/34792/2026 WP(C)/25162/2026	GHADAI B.SC. NURSING COLLEGE, KALIMELA ROAD, MALKANGIRI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
293	D-WP(C)/33719/2026 WP(C)/25163/2026	BAIKUNTHANATH MOHANTY VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
294	D-WP(C)/36394/2026 WP(C)/25164/2026	NRUSINGH CHARAN NAYAK VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
295	D-WP(C)/35978/2026	RUSSEL JOSEPH ALVARES	SRIKANTA GOUDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/25165/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/34552/2026	GITARANI NAYAK	JYOTIRMAY GUPTA	//
	WP(C)/25166/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/36305/2026	PRASANTI MISHRA	DR. BINODA KUMAR MISHRA	//
	WP(C)/25167/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/36039/2026	KUNAL SUNA	SUNIL KUMAR PANDA	//
	WP(C)/25168/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/36067/2026	M/S AASTHA ELECTRICALS, HARYANA	ABINASH ACHARYA	//
	WP(C)/25169/2026	VS UNION OF INDIA	VS	0 //
300	D-WP(C)/36049/2026	RAJARAM MAHANA	KOUSIK ANANDA GURU	//
	WP(C)/25170/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/35526/2026	SANKARSAN MISHRA	BIJAYA KUMAR BEHERA 1	//
	WP(C)/25171/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/36066/2026	NARAYAN PAL	DIGANTA DAS	//
	WP(C)/25172/2026	VS CHIEF COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR	VS	0 //
303	D-WP(C)/36299/2026	SANTOSHINI BHOI	BIPLABA MOHANTY	//
	WP(C)/25173/2026	VS STATE OF ODISHA	VS	0 //
304	D-ABLAPL/21515/2026	KUNJA BIHARI PRADHAN	ABHILASH MISHRA	SONEPUR /160 /2019
	ABLAPL/9220/2026	VS STATE OF ODISHA	VS	0 //
305	D-ABLAPL/22430/2026	NIMEI PRADHAN	GIRIJA SANKAR NAYAK	PURUNAKOTE /31 /2026
	ABLAPL/9221/2026	VS STATE OF ORISSA	VS	0 //
306	D-ABLAPL/22201/2026	SUBHAM GURU	UMA SHANKAR PATEL	BARGAON /143 /2026
	ABLAPL/9222/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/23230/2026 ABLAPL/9223/2026	STATE OF ODISHA BALABHADRA PATRA @ BABLU VS	AMITAV TRIPATHY VS	// NAYAGARH /56 /2026 ()
308	D-ABLAPL/22239/2026 ABLAPL/9224/2026	STATE OF ODISHA JAGDISH PODH VS	PRASANTA KUMAR ROUTRAY VS	// AMBABHONA /6 /2026 ()
309	D-ABLAPL/23403/2026 ABLAPL/9225/2026	STATE OF ODISHA SUDHANSU PANI VS	SATYABRATA DASH VS	// KUJANGA /417 /2025 ()
310	D-ABLAPL/23420/2026 ABLAPL/9226/2026	STATE OF ODISHA PINTU NAIK VS	MANORANJAN DAS VS	// RASOL /117 /2026 ()
311	D-ABLAPL/23417/2026 ABLAPL/9227/2026	STATE OF ODISHA D. DINESH @ DINESH VS	AJAYA KUMAR NANDA VS	// RAYAGADA TOWN /200 /2026 ()
312	D-ABLAPL/22154/2026 ABLAPL/9228/2026	STATE OF ODISHA KRISHNA MEHER VS	SUSANTA KUMAR SAHU VS	// SAMBALPUR SADAR /125 /2026 ()
313	D-ABLAPL/23559/2026 ABLAPL/9229/2026	STATE OF ODISHA SAMEER SRIVASTAV VS	SUBHASIS MOHAPATRA VS	// PANIKOILI /281 /2026 ()
314	D-ABLAPL/23064/2026 ABLAPL/9230/2026	STATE OF ODISHA BUDHADEB MOHARANA VS	TANMAY MISHRA VS	// DHENKANAL TOWN /508 /2026 ()
315	D-ABLAPL/23266/2026 ABLAPL/9231/2026	STATE OF ODISHA RANJIT MAHATO VS	PITAMBAR JENA VS	// BAMBARI /156 /2026 ()
316	D-ABLAPL/23071/2026 ABLAPL/9232/2026	STATE OF ODISHA RINKU RANA @ PRATAP KUMAR RANA VS	PANCHANAN PANIGRAHI VS	// RENGALI (SAMBALPUR) /164 /2026 ()
317	D-ABLAPL/23253/2026 ABLAPL/9233/2026	STATE OF ODISHA BANGU CHARAN SINGH VS	SANTOSH KUMAR MOHANTY VS	// BALICHANDRAPUR /303 /2026 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/23114/2026 ABLAPL/9234/2026	LIPINA BEHERA VS STATE OF ODISHA501	BIDYADHAR MANSING VS	PURI SADAR /553 /2024 () //
319	D-ABLAPL/23466/2026 ABLAPL/9235/2026	RAKESH RANJAN PATTANAYAK VS STATE OF ODISHA	KAJAL SAHOO VS	PAHALA /301 /2026 () //
320	D-ABLAPL/22477/2026 ABLAPL/9236/2026	SURYA PRASAD NAYAK VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /207 /2026 () //
321	D-ABLAPL/23093/2026 ABLAPL/9237/2026	FALGUNI PANDA VS STATE OF ODISHA	ABHAS MOHANTY VS	PURIGHAT /164 /2026 () //
322	D-ABLAPL/23159/2026 ABLAPL/9238/2026	RANJIT BEHERA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHENKANAL SADAR /465 /2026 () //
323	D-ABLAPL/22809/2026 ABLAPL/9239/2026	AMIT KUMAR BAL VS STATE OF ODISHA	ANIRUDHA DAS VS	INDUASTRIAL,NISA /228 /2026 () //
324	D-ABLAPL/23024/2026 ABLAPL/9240/2026	NATABAR SENAPATI VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	BOLAGARH P.S. /315 /2026 () //
325	D-ABLAPL/23239/2026 ABLAPL/9241/2026	ANKU @ NIRANJAN MAHANTA VS STATE OF ODISHA	LAXMAN PRADHAN VS	RARUAN /128 /2026 () //
326	D-ABLAPL/13540/2026 ABLAPL/9242/2026	PRADEEP KUMAR SAGAR @ PRADEEP SAGAR VS STATE OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	BIRMAHARAJPUR /34 /2026 () //
327	D-ABLAPL/22527/2026 ABLAPL/9243/2026	PRAMOD BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	CAPITAL P.S. /571 /2026 () //
328	D-ABLAPL/23449/2026 ABLAPL/9244/2026	KANHU PATRA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAKHAPURA /137 /2026 () //